

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>JUDGMENT</u>				
1	POCSO SPL CASE	100038/2014	The State Mulund P.S Vs Vijaykumar Avad Narayan Sharma	
<u>ARGUMENTS</u>				
2	POCSO SPL CASE	100620/2015	The State of Shivaji Nagar Police Station. Vs ALTAF HUSAIN KARAM HUSAIN SHAIKH.	
3	POCSO SPL CASE	100270/2019	The State of Maharashtra - Bandra Police Station Vs Abdul Rahim Rashid Shaikh and Ors. 01	PP
<u>HEARING</u>				
4	POCSO SPL CASE	100282/2019	The State of Maharashtra - Mahim Police Station Vs Mehendi Hasan Mohd. Mastuq Shaikh	PP Adv. Keshav Chavan
5	POCSO SPL CASE	100495/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Afridi Zakir Hussen	PP
<u>EVIDENCE PART HEARD</u>				
6	POCSO SPL CASE	100337/2015	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs ABDUL REHMAN IMTIYAZ AHMED IDRISI AND ORS.02	
7	POCSO SPL CASE	100467/2015	THE STATE OF NAVGHAR POLICE STATION. Vs CHANDRAKANT @ CHANSON VITTHAL GAIKWAD AND ORS.02	

(Main Matter REMAND APPL POCSO/0100535/2014)

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8	POCSO SPL CASE	100646/2015	The State of Mahim Police Station. Vs AMJAD ALI SAMUNAL MANSOORI.	
9	POCSO SPL CASE	100202/2017	DEONAR POLICE STATION Vs SMT. HUSNA AARA AARIF AND ANOTHER 01	
10	POCSO SPL CASE	100324/2017	KALACHOWKY POLICE STATION Vs AMOL DHONDIRAM BODKE	
11	POCSO SPL CASE	100363/2017	SHIVAJI NAGAR POLICE STATION Vs HASAN (BABA) ISMAIL PARKAR AND ANOTHER 01	
12	POCSO SPL CASE	100233/2018	The State of Kalachowki Police Station Vs Avinash Kanhoji Dhuri	Adv. Merchant
(Main Matter REMAND APPL POCSO/0100132/2018)				
13	POCSO SPL CASE	100688/2018	The State of M.C. Railway Police Station Vs Paramjit Jagjit Singh	
<u>EVIDENCE</u>				
14	POCSO SPL CASE	100167/2015	The State Meghwadi Police Station Vs A2 Abdul Wahid Beg, A3 Firoz Allabaksha Khan	
(Main Matter REMAND APPL POCSO/0100612/2014)				
15	POCSO SPL CASE	100078/2016	Vakola Police stn. Vs Suresh Shantaram Karan	
16	POCSO SPL CASE	100308/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs NILESH RAVINDRA NIRBHAVANE AND ANOTHER 01	Adv. Vilas Sawant

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17	POCSO SPL CASE	100266/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Mohd. Salman Mohd. Hasimali Raine	PP
<u>CHARGE</u>				
18	POCSO SPL CASE	100293/2019	The State of Maharashtra - Vakola Police Station Vs Janam Pradip Porwal	PP
19	POCSO SPL CASE	100387/2019	The State- Shivaji Nagar Police Station Vs Hakikullah Ahsanullah Khan	PP
<u>APPEARANCE</u>				
20	POCSO SPL CASE	100344/2018	State Dongri Police Station Vs Imran Ismail Gujrati	z
21	POCSO SPL CASE	100284/2019	The State of Maharashtra - Mulund Police Station Vs Khwaja Chand Shaikh and Ors.02	PP
22	POCSO SPL CASE	100661/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Yasminbano Tajmohammed Siddiqui	PP
23	POCSO SPL CASE	100678/2019	The State of Maharashtra - Nehru Nagar Police Station Vs Jayant Chandrkant Sutar	PP
24	SPL.CASE	100523/2020	The State of Maharashtra Through Shivaji Nagar Police Station Vs Vajid Mohamud Ahamad Ansari	PP